

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 27.02.2019 (WEDNESDAY)**

**Court of Chairperson**

**10:30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A No.642 of 2019 in Comp. App. (AT) (Ins) No. 255-256 of 2018	Punit Garg Vs. Ericsson India Pvt. Ltd. &Anr. <b>With</b>	Chaitanya Safaya	Praveen Mittal (R-1)
<b>2.</b>	I.A No.637 of 2019 in Comp. App. (AT) (Ins) No. 257-258 of 2018	Satish Seth Vs. Ericsson India Pvt. Ltd. &Anr. <b>With</b>	Chaitanya Safaya	Praveen Mittal (R-1)
<b>3.</b>	I.A No.638 of 2019 in Comp. App. (AT) (Ins) No. 259-260 of 2018	Suresh Madihally Rangachar Vs. Ericsson India Pvt. Ltd. &Anr.	Chaitanya Safaya	Praveen Mittal (R-1)
<b>4.</b>	Comp. App. (AT) (Ins) No. 224 of 2018	Y. Shivram Prasad Vs. S. Dhanapal & Ors. <b>with</b>	Ashwin Kumar D.S.	TRB Siva Kumar-R1 Rahul Srivastva-R2 & R5
<b>5.</b>	Comp. App (AT) (Ins) No. 286 of 2018	Asset Reconstruction Company (India) Ltd. Vs. Servalakshmi Paper Ltd. &Ors.	Vishnu Shriram	TRB Siva Kumar-R1 Rahul Srivastva-R2 & R5
<b>6.</b>	Comp. App. (AT) (Ins) No. 110 of 2019	Sonal Jayesh Shah Vs. Sanjeev Gupta &Anr.	Avika Madhura	
<b>7.</b>	Comp. App. (AT) (Ins) No. 456 of 2018	Krishna Kumar Mintri Vs. Kamlesh Kumar Sighania &Anr.	Anna Malhotra	Rajarshi Datta-R1 Rajesh Gautam-R2
<b>8.</b>	Comp. App. (AT) (Ins) No. 696 of 2018	Hemanth Meka Rao Vs. Asset Reconstruction Company (India) Ltd. (ARCIL) & Anr.	Rajeev K. Pandey	Navneet Gupta (R-1) Dhiren Shah (R-Liquidator)
<b>9.</b>	Compensation Application (AT) No. 02 of 2018	Maharashtra State Power Generation Co ltd Vs Nair Coal Services Ltd Ors	K.K Sharma	Chetan S Dhore-R1 Aishwarya G -R2 Akshat Kulshresha-R3

**For Admission (Fresh Cases)**

<b>10.</b>	Comp. App. (AT) (Ins) No. 194 of 2019	Krystal Integrated Services Pvt. Ltd. Vs. Indiaonline Express Pvt Ltd.	Mritunjay Kr. Tiwari	
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11.	Comp. App. (AT) (Ins) No. 195 of 2019	Superna Dhawan & Anr. Vs. Bharati defence And Infrastructure Ltd. & Ors.	Satyabrata Panda	
12.	Comp. App. (AT) (Ins) No. 196 of 2019	Amar Remedies Ltd. Vs. IDBI Bank Ltd & Ors.	Ashu Kansal	
13.	Comp. App. (AT) (Ins) No. 197 of 2019	Arjun Technologies (India) Ltd. Vs. Karur K.C.P Packagings Ltd.	Nishtha Khurana	
14.	Comp. App. (AT) (Ins) No. 198-199 of 2019	Punjab National Bank. Vs. Kamlesh Kumar Singhania & Anr.	Rajesh Kumar gautam	
15.	Comp. App. (AT) (Ins) No. 200-201 of 2019	Indian Overseas Bank. Vs. M.Gagan Bothra & Anr.	Kunal Tondon	
16.	Comp. App. (AT) (Ins) No. 202 of 2019	Janak Goyal & Anr. Vs. Satyendra Jain & Anr.	Anuj Bhandari	
17.	Competition Appeal (AT) No. 17 of 2019	Ashokbhai M Mehta Vs. Competition Commission of India	Amrita Singh	

**For Admission (After Notice)**

18.	Comp. App. (AT) (Ins) No. 20 of 2019	Finquest Financial Solutions Pvt. Ltd. Vs. RTIL Employees Association & Ors. <b>With</b>	Siddharth Sharma	Kumar Karthik-R1 Karan Khanna-R4
19.	Comp. App. (AT) (Ins) No. 90 of 2019	Finquest Financial Solutions Pvt. Ltd. Vs. CFM Asset Reconstruction Pvt. Ltd. & Anr.	Anju Thomas	Pardeep Dahiya-R1 Karan Khanna-R2
20.	Comp. App. (AT) No. 341 of 2018	Kozhikode Coconut Farmers Producer Company Ltd. Vs. Moolath Mannil Sreenivasan	K.S. Ravichandran Manjula Devi	Sreepriya Kalarikkal- CS
21.	Comp. App. (AT) (Ins) No. 727 of 2018	Central Inland Water Transport Corporation Ltd Vs. Vinod Kumar Kothari	T.harish Kumar	Nitu Poodar-R1 Chandra Mani Rout- R2
22.	Comp. App. (AT) (Ins) No. 368 of 2018	Eastern Ranges Flat Owners Welfare Association Pune Vs. Phadnis Properties Ltd. & Ors.	Rukhmini Bobde	G.P Madaan Utkarsh Mishra(R- Liquidator)
23.	Comp. App. (AT) (Ins) No. 639 of 2018	Paschimanchal Vidyut Vitran Nigam Ltd. Vs. Raman Ispat Pvt. Ltd. & Ors.	Pradeep Mishra	Syed Sarfaraz Karim Arvind Kumar Gupta (R- Liquidator)
24.	Comp. App. (AT) (Ins) No. 690 of 2018	Sheena Adarsh Vs Union Bank of India & Anr. <b>With</b>	P.Bakiyaraj	Rajiv S. Roy-R1
25.	Comp. App. (AT) (Ins) No. 742 of 2018	Sheeju Purushothaman Vs. Union Bank of India & Ors.	P. Bakiyaraj	Rajiv S. Roy-R1

26.	Comp. App. (AT) (Ins) No. 801 of 2018	IMECO Limited Vs. BEML Limited	Kunal Godhwani	Aditya Sharma
27.	Comp. App. (AT) No. 04 of 2019	MEL Wind Mills Pvt Ltd Vs. Mineral Enterprises Ltd & Anr <b>With</b>	Aditya Narayan	Ashok Mathur-R1 R Gopal Krishnan- R2
28.	Comp. App. (AT) No. 05 of 2019	MEL Properties Pvt Ltd. Vs. Mineral Enterprises Ltd & Anr. <b>With</b>	Aditya Narayan	Ashok Mathur-R1 R Gopal Krishnan- R2
29.	Comp. App. (AT) No. 06 of 2019	Mineral Enterprises Ltd. Vs. MEL Windmills Pvt. Ltd. & Anr.	R. Sudhinder	Ashok Mathur-R1 R Gopal Krishnan- R2
30.	Comp. App. (AT) No. 08 of 2019	Dhan Share Trading Ltd. Vs. Registrar of Companies, Mumbai	Vinay Shukla	
31.	Comp. App. (AT) No. 10 of 2019	The Registrar of Companies, Maharashtra, Mumbai Vs. Acadia Hotels and Resorts LLP & Ors.	Indrajit Vania	
32.	Comp. App. (AT) (Ins) No. 42 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. TATA Capital Financial Services Ltd. & Anr.	Arjun Krishnan	Amit gupta (R1)
33.	Comp. App. (AT) (Ins) No. 55 of 2019	Anand Rai Vs. Walsons Services Pvt Ltd.& Anr.	Murari Kumar	Palak Romitra(R1), Videh vaish (R2)
34.	Comp. App. (AT) (Ins) No. 67 of 2019	Ashish Garodia Vs. Impact Event Management & Ors.	Ankit Rajgarhia	R.A. Iyer-R1
35.	Comp. App. (AT) No. 343 of 2018	Universal Heat Exchangers Ltd. Vs. K. Ramakrishnan	K.S. Ravichandran, S. Manjuladevi	Aditya Verma
36.	Comp. App. (AT) No. 352 of 2018	Regional Director, Southern Region, MCA, Chennai & Anr. Vs. Real Image LLP, Chennai & Anr.	Ripu Daman Bhardwaj	Gautam Shivshankar- R1&R2
37.	Comp. App. (AT) No. 414 of 2018	Shri Madan Lal Food Products Pvt. Ltd. Vs. Union of India, through Ministry of Corporate Affairs & Anr.	Himanshu Harbola	
38.	Comp. App. (AT) No. 417- 418 of 2018	Kaynet Finance Ltd. & Anr. Vs. Verona Capital Ltd. & Anr.	Mahesh Agarwal	S. S. Purohit-R1 Indrajit Vania-R2

**For Hearing (Part Heard)**

39.	Comp. App. (AT) (Ins) No. 194 of 2018	IDBI Bank Ltd. Vs. MBL Infrastructures Ltd. &Ors. <b>with</b>	Milan Singh Negi	KunalKohli (R1) AnsuyaSalwan - R3
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40.	Comp. App. (AT) (Ins) No. 225 of 2018	Bank of Baroda &Anr. Vs. MBL Infrastructures Ltd & Ors. <b>with</b>	SurabhiKhattar	KunalKohli (R1) Sanjeev Ahuja-R2 AnsuyaSalwan - R3
41.	Comp. App. (AT) (Ins) No. 235 of 2018	Bank of India Vs. MBL Infrastructures Ltd. & Ors.	V. Seshagiri	Kunal Kohli-R2 Ansuya Salwan-R3
42.	Competition Appeal (AT) No. 05 of 2018	Karnataka Power Corporation Ltd. Vs. CCI &Anr.	AchyuthAjith Kumar	Anurag Mathur (R2)
43.	Competition Appeal (AT) No. 12 of 2018	Karam Chand Thapar& Bros. (Coal Sales) Ltd. Vs. CCI &Ors. <b>With</b>	Sameer Parekh, NeelamberaSandee pan	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
44.	Competition Appeal (AT) No. 13 of 2018	Naresh Kumar & Co. Pvt. Ltd. Vs. CCI &Ors. <b>With</b>	Nitin Nair	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
45.	Competition Appeal (AT) No. 14 of 2018	Nair Coal Services Pvt. Ltd. Vs. CCI &Ors.	Ankita Chaudhary Rathi	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
46.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India & Ors. <b>with</b>	PranjalPrateek	Samar Bansal (R-CCI)
47.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors. <b>with</b>	Atul Sharma	Samar Bansal (R-CCI)
48.	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India & Anr.	Perna	Samar Bansal (R-CCI)

**Note: Court will not sit after 1:00 PM.**

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**By Order**  
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**Registrar**